

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Reliable Cashew Company Pvt Ltd

PETITION NUMBER : CP/IBC/48/2023

**APPLICATION NUMBER : a) IA(IBC)/1809(CHE)/2023
b) IA(IBC)/1810(CHE)/2023
c) IA(IBC)/1876(CHE)/2023**

ORDER

Ld. Counsel Ms. K. Dharaniyashree for the Applicant in all the Applications.
Ld. Counsel Mr. Mohammed Irfan for the Respondents in item no.206(a) and 206(b). Ld. Counsel for the Respondent is present in IA(IBC)/1876(CHE)2023.

IA(IBC)/1809(CHE)/2023 AND IA(IBC)/1810(CHE)/2023

Counsel for the Respondents seeks time for filing the reply.

One week time is granted.

List the applications for hearing on **20.06.2024**.

IA(IBC)/1876(CHE)/2023

Ld. Counsel for the Respondent is present.

Respondent is directed to file a memo about the compliance within 10 days.

Ld. Counsel for the Applicant states that they have received Rs.1,55,000/- from the Respondent regarding the sale of the scrap.

List the application for hearing on **20.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk